

To No. /2014

Office of the
Senior Civil Judge & CJM,
Mysore, dated 14-08-2014

NOTIFICATION

In exercise of the powers conferred under Section 15(2) of Criminal Procedure Code, 1973, the rearrangement is made for distribution of the business amongst the Judicial Magistrates First Class of Hunsur Taluk as follows:

Sl. No.	Name of the Court	Name of the Police Stations and Nature of Cases
1.	Prl. Senior Civil Judge & JMFC, Hunsur	<p>Hunsur Rural Police Station,</p> <p>N.I. Act cases and all the other criminal cases triable by the Judicial Magistrate First Class coming within the jurisdiction of the said police station.</p> <p>All the pending cases and the cases that would be filed in future shall be tried and disposed by the Senior Civil Judge & JMFC, Hunsur and consequently the pending cases coming within the jurisdiction of Hunsur Rural Police Station shall be transferred to the Senior Civil Judge & JMFC, Hunsur from the file of the Civil Judge & JMFC, Hunsur.</p>
2.	Addl. Senior Civil Judge & JMFC, Hunsur	<p>Bilikere Police Station,</p> <p>N.I. Act cases and all the other criminal cases triable by the Judicial Magistrate First Class coming within the jurisdiction of the said police station.</p> <p>All the pending cases and the cases that would be filed in future shall be tried and disposed by the Addl. Senior Civil Judge & JMFC, Hunsur and consequently the pending cases coming within the jurisdiction of Bilikere Police Station shall be transferred to the Addl., Senior Civil Judge & JMFC, Hunsur from the file of the Civil Judge & JMFC, Hunsur.</p>


(J.R. Mendonca)

Prl., Senior Civil Judge & CJM
Mysore.

Copy submitted to:

1. The Hon'ble Prl., District and Sessions Judge, Mysore for kind information.

Copy to:

1. The Prl., Senior Civil Judge & JMFC, Hunsur
2. The Addl., Senior Civil Judge & JMFC, Hunsur,
3. The Civil Judge & JMFC, Hunsur,
4. The Deputy Director of Prosecution, Mysore.
5. The Public Prosecutor, Mysore with a request to display on the notice board of the office for information and also to circulate amongst the Assistant Public Prosecutors.
6. The Assistant Public Prosecutor, Prl., Senior Civil Judge & JMFC, Hunsur,
7. The Assistant Public Prosecutor, Addl., Senior Civil Judge & JMFC, Hunsur,
8. The Assistant Public Prosecutor, Civil Judge & JMFC, Hunsur,
9. The President, Bar Association, Hunsur with a request to display on the notice board of the Bar Association for information to the members.
10. The Superintendent of Police, Mysore District.
11. Hunsur Rural Police Station,
12. Bilikere Police Station,
13. Court Notice Board,
14. Proceedings File,